

## Format of Special Return

(Please see letter DNBS(PD)CC. No. 8/02.01/98-99 dated January , 1999)

(To be submitted by all NBFCS whether holding public deposits or not)

1. Name and complete address of  
Registered office of the company  
  
Telephone No.                      Fax No.(if any)
2. Total Assets
3. Classification of the Company as  
per asset pattern
4. Date of last audited balance sheet
5. Net Owned Fund as per the above balance sheet
6. Name and complete postal address  
of the Statutory Auditors  
  
Telephone No.                      Fax No. (if any)
7. Outstanding Public Deposits as on the
  - (i) date of Balance Sheet mentioned at para (4) above.
  - (ii) September 30, 1998
  - (iii) December 31, 1998

Notes :

- (1) The term `Net Owned Fund' has been defined in the Explanation to Section 45-IA of the Reserve Bank of India Act, 1934.
- (2) The term public deposits has been defined in the Non-Banking Financial Companies Acceptance of Public Deposits (Reserve Bank) Directions, 1998.

We declare that the above information is true and correct.

Place

Date

Name and Signature of the  
authorised official